

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3897
ANSWERED ON:20.03.2013
RTI ACT IN SCHOOL CURRICULUM
Adhalrao Patil Shri Shivaji;Yaskhi Shri Madhu Goud

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there had been a persistent demand from the experts to incorporate the text of the Right to Information Act, 2005 in the school and college curriculum across the country so that the youth get a firm footing on the fundamentals of citizens rights;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c) The National Council of Education Research and Training (NCERT) and the University Grant Commission (UGC) have not received any persistent demand from experts to incorporate the text of the Right to Information Act, 2005 in the school and college curriculum.

However, the NCERT's textbooks reflect on the role of the RTI in promoting accountability and transparency in the functioning of the public authorities. The RTI content is also mentioned in the textbooks of Political Science, Economics and Sociology. The Central Information Commission (CIC) had sent a request to the Ministry of Human Resource Development (MHRD) to print a message about the Right to Information Act (RTI) in the NCERT textbooks. The same is being printed on the back covers of the NCERT textbooks in Social Science at the upper primary stage.